

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1028 OF 2019 IN  
DFR NO. 2118 OF 2018**

**Dated: 18<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Tamil Nadu Generation and Distribution Corporation Limited ...Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan  
Ms Sonakshi Malham for R-2

Mr. Kumar Mihir for R-3

**ORDER**

Learned counsel for the Respondents may file reply/objections, if any, on the IA No.1028 of 2019 as well as on the main appeal on or before 23.10.2019 after duly serving advance copy to the other side.

List the matter on **23.10.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/pk*